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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 128/2022 & I.A. 3102/2022 & I.A.16410/2022 & I.A. 21082/2022 & I.A.1754/2023 & I.A. 4637/2023 & I.A.7982/2023 & I.A. 8065/2023 & I.A.8092/2023 & I.A. 8100/2023 & I.A. 8111/2023 & I.A. 8112/2023 & I.A. 12719/2023 & I.A. 3178/2024 & I.A. 13999/2023 & O.A. 71/2022 & O.A. 80/2022

ASIAN HOTELS NORTH LTD

..... Plaintiff

Through: Mr. Vikram Nankani, Senior

Advocate and Mr. Saurabh Kirpal, Sr. Advocate with Mr. Sidhant Kumar, Ms. Anushka Shah, Ms. Manyaa

Chandok, Mr Akshit Mago, Mr

Sarthak Sareen, Dr. Joginder Singh, Ms. Molly Agarwal, Mr. Harshal Kumar, Rajeshwar Singh, Advocates

versus

YES BANK LTD & ORS.

..... Defendants

Through:

Mr. Raunak Dhillon, Ms. Madhavi Khanna, Mr. Nihaad Diwan, Ms. Isha

Malik and Mr. Jeezan Riyaz, Advocates for D-1 and D-5

Mr. Sudhir Makkar, Sr. Advocate with Mr. Nishant Awana, Ms. Rini Badoni, Ms. Nitya Sharma, Mr. Ratnesh Sharma, Mr. GS Awana and Mr. Mayank Chaudhary, Advocates

for D-6

Mr. Nishant Awana, Ms. Rini

Badoni, Ms. Nitya Sharma, Mr. Ratnesh Sharma, Mr. GS Awana and Mr. Mayank Chaudhary, Advocates

for D-8

Mr. Madhur Dhingra, Advocate for

D-9 (Through VC)

Mr. Sanyam Khetarpal, Advocate for





applicant in I. A. 1378/2024

CORAM:

HON'BLE MR. JUSTICE CHANDRA DHARI SINGH

ORDER 09.05.2024

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I.A. 10671/2023

Arguments heard.

Judgment reserved.

The parties are directed to file written submissions within two weeks.

I.A. 8068/2023

Arguments heard.

Judgment reserved.

The parties are directed to file written submissions within two weeks.

I.A. 2858/2024 & I. A. 9173/2023

Arguments heard.

Judgment reserved.

The parties are directed to file written submissions within two weeks.

CS(COMM) 128/2022 & I.A. 3102/2022 & I.A.16410/2022 & I.A. 21082/2022 & I.A.1754/2023 & I.A. 4637/2023 & I.A.7982/2023 & I.A. 8065/2023 & I.A.8092/2023 & I.A. 8100/2023 & I.A. 8111/2023 & I.A. 8112/2023 & I.A. 12719/2023 & I.A. 3178/2024 & I.A. 13999/2023 & O.A. 71/2022 & O.A. 80/2022

List on 22nd August, 2024 in the category of "Part-Heard Matters". Interim orders, if any, to continue till then.

CHANDRA DHARI SINGH, J

MAY 9, 2024 gs/av